

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. Nos. 5 & 6 of 2013 in
D.F.R. No. 1988 of 2012

Dated : 2nd January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Trading Co. Ltd. Appellant (s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.
...Respondent (s)

Counsel for the Appellant(s): Ms. Suparna Srivastava

ORDER

I.A. Nos. 5 & 6 of 2013
(Applications for condonation of delay)

Issue notice to the Respondents returnable on 31.01.2013.

Dasti service is permitted.

Post the matter on **31.01.2013.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson